

[Shri George Fernandes]

and Agriculture. Do you know where this money is going? It is going into the pockets of the manufacturers, large and medium industrialists. Against our outlay of Rs. 7252 crores which was 10.4 per cent of the outlay, you now have Rs. 13,237 crores, which is 13.5 per cent of the outlay. This is what you have done. Yet you go on attacking us. You call the farmers and you tell them that this is what you are going to do for them. Should there not be a limit to this? Should not the hon. Members there at least tell their Government that this sort of bluffing should not go on? I would like to tell to the farmers and the poor people of this country, here is a Government that bluffs, that distorts the facts. They are not telling you the realities of the situation as they are. They are taking you into a lane from which it will be very difficult to return. This is what I would like to warn the people of this country.

Yesterday the Railway Budget was presented to the House. There is no denying the fact that everybody, your own party leaders, your own Ministers, everyone in this country, particularly the ordinary people in our cities, have, in their common-sense, said that prices will go up as a result of your Railway Budget. There will be a steep rise in the prices of essential consumer articles. Don't give us statistics; ask the housewife. Similarly, when your Budget comes in the 28th of February, there will be a further rise. You will hit at us further. You will hit at the common man, the poor people, further. So, where exactly are you going? What exactly are you really trying to do? How much can you bluff them? How much can you use this so-called "Charisma" to sway the people and to lead them into a blind alley? How far? To what extent? You know, it become counter-productive; you will remember it. It will become counter-productive

much sooner this time. This 'Dynamic decade' bluff will not take 10 years to be called.

MR. DEPUTY-SPEAKER: You are always very fond of the words 'Dynamic decade'.

SHRI GEORGE FERNANDES: They call it 'Dynamic decade'.

MR. DEPUTY-SPEAKER: Mr. George Fernandes, you are also tired. I want to give you some rest. Therefore, you may please continue your speech on Monday.

SHRI V. KISHORE CHANDRA S. DEO (Parvathipuram): Today at the Boat Club we had a meeting of our party. The police mercilessly beat some of the people who were coming back.

MR. DEPUTY-SPEAKER: There is no point of order.

(Interruptions)

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(FOURTEENTH REPORT)

SHR RASHEED MASOOD (Saharanpur): I beg to move:

"That this House do agree with the Fourteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th February, 1981".

SHRI BALASAHEB VIKHE PATIL (Kopergaon): I beg to move:

That in the motion,—

add at the end—

"subject to the modifications that the Constitution (Amendment) Bill, 1981 (Amendment of article 79, etc.) by Shri Balasaheb Vikhe

Patil be referred back to the Committee for reconsideration of their recommendation with regard to the said Bill.*

MR. DEPUTY-SPEAKER: The question is:

That in the motion,—

add at the end—

“subject to the modification that the Constitution (Amendment) Bill, 1981 (Amendment of Article 79, etc.) by Shri Balasaheb Vikhe Patil be referred back to the Committee for reconsideration of their recommendation with regard to the said Bill.”

The motion was adopted.

MR. DEPUTY-SPEAKER: The question is:

“That this House do agree with the Fourteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th February, 1981, subject to the modification that the Constitution (Amendment) Bill, 1981 (Amendment of article 79, etc.,) by Shri Balasaheb Vikhe Patil be referred back to the Committee for reconsideration of their recommendation with regard to the said Bill.”

15.33 hrs.

UTILISATION OF MARGINAL FOREST LAND FOR SOCIAL SECURITY Bill*

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill to provide for the utilisation of marginal forest land by the landless poor for their

social and economic security simultaneously with the development of forests.

MR. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the utilisation of marginal forest land by the landless poor for their social and economic security simultaneously with the development of forests”.

The motion was adopted.

SHRI P. RAJAGOPAL NAIDU: I introduce the Bill.

UNIVERSITY GRANTS COMMISSION (AMENDMENT) BILL*

Amendment of Sections 5, 12 etc.)

SHRI GEORGE FERNANDES (Muzaffarpur): I beg to move for leave to introduce a Bill further to amend the University Grants Commission Act, 1956.

MR. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the University Grants Commission Act, 1956.”

The motion was adopted.

SHRI GEORGE FERNANDES: I introduce the Bill.

DISABLED PERSONS WELFARE BILL*

PROF. N. G. RANGA (Guntur): I beg to move for leave to introduce a Bill to provide for financial and

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